

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 19.07.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/192/IB/2018
NAME OF THE PETITIONER(S) : ARJUN CHEMICALS PVT LTD
NAME OF THE RESPONDENT(S) : MSP PAPER MILL PVT LTD
UNDER SECTION : 9 RULE 6

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1. PRANAV JAIN ^{Counsel for CD} OPERATIONAL ~~CREATOR~~ Pranav
2. ROMAN RATASEKARAN ^{Counsel for Petitioner/OC} ROMAN

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor has prayed for time to make final submissions. At request, time is enlarged with the direction to make final submissions on next date of hearing failing which the matter shall be taken up for passing an appropriate order on merits, as no further adjournment will be granted. Put up on 06.08.2018 at 10.30 A.M.

^{sd}
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk